

CENTRAL ELECTRICITY REGULATORY COMMISSION

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☎: 011-23353503/23753918

No. L-1/236/2018/CERC

Dated the 24th May' 2018

PUBLIC NOTICE

Subject: Terms and Conditions of Tariff for the tariff period commencing from 1st April, 2019 – Consultation Paper thereof.

Sir,

The Central Commission has been vested with the functions of regulation The tariff of generating companies owned or controlled by the Central Government, the tariff of other companies with a composite scheme for generation and sale in more than one state, the transmission of energy by POWERGRID and the inter-state transmission of energy, including tariff, are within the regulatory mandate of the CERC.

2. The current tariff period shall come to an end on 31st March, 2019. The action has been initiated for laying down the terms and conditions of tariff. The terms and conditions of tariff are aimed at providing direction to the power sector based on the extant economic and financial scenario of the country. In view of the developments and challenges faced by the sector and changing financial market in the sector, there is a need to give a fresh look into the assumptions and factor to be considered while framing the terms and conditions of tariff period. Enclosed paper has been prepared for consultation and soliciting the view of stakeholders and interested persons on the different aspects of the tariff determination. This paper also describes the various regulatory options on which the comments/suggestions of the stakeholders are solicited.

3. Accordingly, comments/suggestions are invited from members of the public, various players in the electricity industry and other stakeholders, on the Consultation Paper. The comments/suggestions would be taken into account while deciding the principles and the methodologies to be adopted for tariff determination during the next tariff period commencing from 1.4.2019. The stakeholders may also submit comments/suggestions on any other issues not covered in the Consultation Paper, which have bearing on terms and conditions of tariff.

4. Considered comments and suggestions on the Consultation Paper are solicited (3 hard copies + soft copy) so as to reach the Commission's office latest by 15th July, 2018.

Sd/-

(Sanoj Kumar Jha)
Secretary

Encl: As Above